

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).34228/2010

(From the judgement and order dated 20/10/2010 in WP No.  
6989/2010 of The HIGH COURT OF DELHI AT N. DELHI)

ARVIND KEJRIWAL Petitioner(s)

VERSUS

UNION OF INDIA Respondent(s)

Date: 16/12/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN  
HON'BLE MR. JUSTICE H.L. DATTU

For Petitioner(s) Mr. Colin Gonsalves, Sr. Adv.  
Mr. Imran Ali, Adv.  
Ms.Jyoti Mendiratta,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Issue notice.

(VINOD LAKHINA)  
Court Master

(KUSUM GULATI)  
Court Master